

50(E)

Declaration of Assets and LiabilitiesYear 2025I, CHANDAN KUMAR, son/daughter/wife of LT. MADAN PRASADaged 43 years, belonging to BIHAR VIDHAN SABHAservice and presently working as DRIVER

give herein below the details of the assets (Immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name. Indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(s)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(I)	Cash	30,000	5000	3000	5000	
(II)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	40,000	10,000	NIL	NIL	
(III)	Bonds, Debentures and Shares in companies					
(IV)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc.					
(V)	Motor Vehicles (details of make, etc.)	HONDA SHINE	35 g Gold 150 g SILVER			
(VI)	Jewellery (give details of weight and value)					
(VII)	Other assets, such as values of claims / interests					

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

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B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant 1 Name	Dependant 2 Name	Dependant 3 Etc. Name
(I)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value		1532			
(II)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value					
(III)	Buildings (Commercial and residential) - Location(s) - Survey / door number(s) - Extent (Total measurement) - Current market value					
(IV)	Houses / Apartments, etc. - Location(s) - Survey / door number(s) - Extent (Total measurement) - Current market value					
(V)	Others (such as interest in property)					

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item]

Sr. No.	Description	Name & address of bank / Financial Institution(s) / Department(s)	Amount outstanding as on
(a)	(i) Loans from Banks	SBI, ONE	0.00
	(ii) Loans from financial institutions		
	(iii) Government Dues:		
	(a) dues to departments dealing with government accommodation		
	(b) dues to departments dealing with supply of water		
	(c) dues to departments dealing with supply of electricity		

4/11/82

	(d) dues to departments dealing with telephones		
	(e) dues to departments dealing with government transport (including aircraft and helicopters)		
	(f) Other dues, if any		
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	DODPK 1837 K	
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]		
	(iii) Sales Tax [Only in case of proprietary business]		
	(iv) Property Tax		

C. Personal Detail

GPF/CPE/PRAN No. :-

110053919373

Gender :-

M (M/F)

Date of Birth :-

1 6 1 0 1 9 8 2 (DD/MM/YYYY)

Class/Group :-

C (A/B/C)

Cadre :-

DRIVER

(Full Name e.g. B.A.S.-Bihar Administrative Service,
B.S.S.-Bihar Secretariat Service etc.)

Home District :-

JAHANABAD

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature

Name of Employee: CHANDAN KUMAR

Designation: DRIVER

Department: BIHAR VIDHAN SABHA

Place: PATNA

Date: 10/2/2025

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

CHANDAN KUMAR